

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:5232

ANSWERED ON:10.12.2010

IMPORT DUTY ON COTTON

Hamsrajbhai Shri Radadiya Vitthalbhai ;Vasava Shri Mansukhbhai D.

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the duty is imposed on import of cotton;
- (b) if so, the details thereof for each of the last three years and the current year;
- (c) whether the Government is considering a revision of the same; and
- (d) if so, the details thereof and reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S. PALANIMANICKAM)

(a) & (b) : Currently, imports of raw Cotton, not carded or combed, attract nil customs duty . Prior to 8th July, 2008 raw cotton attracted 10% Basic Customs duty, which was reduced to nil vide notification No. 84/2008-Customs dated 08.07.2008.

(c): No Sir. There is no such proposal.

(d): Does not arise in view of (c) above.